

(V)
CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. NO. 2682/99

New Delhi, this the 15th day of May, 2000.

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE MR. V.K.MAJOTRA, MEMBER (A)

Sh. Chand Singh, S/O Sh. Madan Pal
Singh, R/O F-108 (B), Pandav Nagar (PPG),
Delhi - 110 091. Working as STA,
Scientific Analysis Group, Metcalfe
House, Delhi - 54.

.....Applicant.

(By Advocate: Applicant in person)

VERSUS

1. Union of India through
Secretary, Ministry of Defence,
South Block, New Delhi.
2. Director General, Research and
Development (DGR&D), Ministry of
Defence, South Block, New Delhi -
110 011.
3. Director, Scientific Analysis
Group, Metcalfe House, Delhi-54

...Respondents.

(By Advocate: Mr. M.K.Gaur, proxy counsel for
Sh. R.P. Aggarwal)

O R D E R (ORAL)

By Hon'ble Mrs. Lakshmi Swaminathan, M (J):

The applicant states that as he has received
the payments which was the subject matter of the OA, he
seeks permission to withdraw the OA.

In the above circumstances, the OA is
disposed of as withdrawn. No order as to costs.

V.K.Majotra
(V.K.Majotra)

Member (A)

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member (J)

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